## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.29/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE PARTIES: Mrs. Neha Kumar & Anr.

V/s. M/s. NESA Radiation Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	KHUSHIRAM JAD	ADVOCATE	of adhuseri
	(Responder No	(to3)	
2	Kedar Wagle-		
3	( fer personnos)  PRATIK R. VOI  (RESPONDENT)	0.1018	Carried States
	Sazar Kumar For Nehakuma (petitian.)		Off.
(	(petitian.)		

## Order

## C.P. No. 29/397-398/NCLT/MAH/2015

- 1. Learned counsels from the side of the Respondent and Petitioner are present.
- 2. Pleadings are stated to be complete.
- 3. The Parties have stated that a settlement is expected in near future. Considering the statement made by the learned counsels the matter is adjourned.

4. The next date of hearing is 4.10.2016 as suggested by both the sides which is duly noted.

sd/-

Dated: 22.08.2016

M.K. SHRAWAT

Member (Judicial)